

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.1523/95, O.A.78/96 and O.A.99/96

Wednesday, this the 17th day of April, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

O.A.1523/95

SV Achari,  
Assistant Superintendent,  
National Sample Survey  
Field Operations Division,  
Central Government Office Complex,  
Ground Floor, B.Block,  
Vellayani, Trivandrum.

- Applicant

By Advocate Mr MR Rajendran Nair

Vs

1. The Director,  
National Sample Survey Office,  
(Field Operations Division),  
C.Block, IIIrd Floor,  
Pushpa Bhavan, New Delhi.
2. G Sajeevan,  
Regional Assistant Director,  
National Sample Survey Office,  
(Field Operations Division),  
Central Government Office Complex,  
Vellayani, Trivandrum.
3. CJ Varghese,  
Assistant Superintendent,  
National Sample Survey Office,  
(Field Operations Division),  
Majestic Lodge Building,  
Big Bazar, Palakkad.
4. Union of India represented by  
Secretary to Government,  
Department of Statistics,  
Ministry of Planning and  
Programme Implementation,  
New Delhi.

- Respondents

By Advocate Mr Mary Help John David J, Additional Central  
Government Standing Counsel(for R.1&4)

By Advocate Mr Bechu Kurian Thomas(for R.3)



O.A.78/96

B Chakrapani,  
Assistant Superintendent,  
National Sample Survey Organisation,  
Trichur.

- Applicant

By Advocate Mr MR Rajendran Nair

Vs

1. The Director,  
National Sample Survey Organisation  
(Field Operations Division),  
Pushpa Bhavan, New Delhi.
2. The Assistant Director,  
National Sample Survey Organisation  
(Field Operations Division),  
Kerala Region, Trivandrum.
3. The Superintendent Sub Regional Office,  
National Sample Survey Organisation,  
(Field Operations Division), Trichur.
4. Union of India represented by  
Secretary to Government of India,  
Department of Planning Programme  
Implementation, New Delhi.
5. CJ Varghese,  
Assistant Superintendent,  
National Sample Survey Officer(IOP),  
Central Government Complex,  
Ground Floor, B.Block,  
Vellayani, Trivandrum.

- Respondents

By Advocate Mr George Joseph, Additional Central Government  
Standing Counsel(for R.1 to 4)

O.A.99/96

Prabhulla Chandran B,  
Assistant Superintendent,  
National Sample Survey Organisation,  
(Field Operations Division),  
Jai Hind Market Building,  
Trichur-1.

- Applicant

By Advocate Mr MR Rajendran Nair

Vs

1. The Director,  
National Sample Survey Organisation,  
(Field Operations Division),  
C.Block, IIIrd Floor,  
Pushpa Bhavan, New Delhi.

- Respondents

2. The Assistant Director,  
National Sample Survey Organisation,  
(Field Operations Division),  
Kerala Region, Trivandrum.
3. The Superintendent, Sub Regional Office,  
National Sample Survey Organisation,  
(Field Operations Division), Trichur.
4. Union of India represented by  
Secretary to Government of India,  
Department of Statistics,  
Ministry of Planning and Programme  
Implementation, New Delhi.
5. CJ Varghese,  
Assistant Superintendent,  
National Sample Survey Organisation,  
(Field Operations Division),  
Central Government Office Complex,  
Ground Floor, B.Block,  
Vellayani, Trivandrum.

- Respondents

By Advocate Mr James Kurian, Additional Central Government  
Standing Counsel(for R.1 to 4)

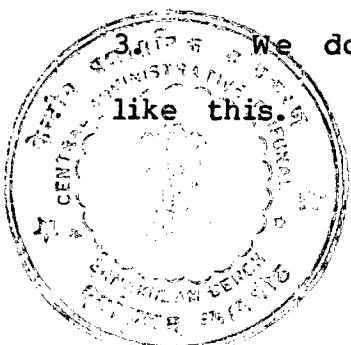
The applications having been heard on 17.4.96 the Tribunal  
on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants in these three cases, challenge the transfer  
of common respondent-CJ Varghese to Trivandrum. According to  
them, respondent-CJ Varghese is favoured by second  
respondent(O.A.1523/95).

2. Applicants submit that there are other vacancies at  
Trivandrum even after posting CJ Varghese and that they could  
be considered for those vacancies.



We do not propose to interfere in a matter of transfer  
like this. If at all, the matter may be considered by the

respondent-Director, National Sample Survey Office, (Field Operations Division), C.Block, IIIrd Floor, Pushpa Bhavan, New Delhi. Applicants may make representations before the aforesaid respondent within two weeks from today and that respondent will consider the matter on its merits and take a decision. While doing so, he will not consider the recommendations or views of Shri G Sajeevan, Regional Assistant Director, National Sample Survey Office, Trivandrum. We make it clear that we do not attribute any malafides or motivation to respondent-Sajeevan. If no such representations are made within two weeks from today, this order will stand recalled and the Original Applications will stand dismissed. Status quo as on today will be maintained in respect of applicants and party respondents, till a decision is taken and thereafter the matter will be governed by the decision.

4. Applications are disposed of as aforesaid. No costs.

Dated, the 17th April, 1996.

Sd/-  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

Sd/-  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

trs/174

CERTIFIED TRUE COPY  
19.4.96  
Date

Deputy Registrar



R  
19/4/96